

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

CP (IB) No. 69/Chd/Hry/2023

IN THE MATTER OF:

Sidhraj Transinfra Pvt. Ltd

...Petitioner

Under Section: 10, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.04.2024.

Sd/-

Court Officer

06.02.2024

Preeti